Declaration or Assets and Liabilities

Year 2020

I, <u>Sanjay Kumar-3</u> son/daughter/wife of Late <u>Giraja Prasad</u> aged 54 Years, belonging to <u>Bihar Vidhan Sabha Sachiwalaya</u> service and presently working as <u>Assistant</u> given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in

(Assets in joint name indicating the extent of joint ownership will also have to be given)

1/2/100	SI. No.	Description	Self	Spouse name (s) (Smt.Gita Kumari)	Dependant -1 (Son) Nirankar	Dependant-	Dependant-
2 rules	(i)	Cash	Rs.5000	Rs.50000	Rs.5000	-	
2 mag 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs.28215.10/ Bank Savings Account	Rs.15000/ Bank Savings Account	Rs.4000/ Bank Savings Account	<u>-</u>	-
369	(iii)	Bonds, Debentures and shares in Companies	103.7033.30	6000 (F.D.Sahara India)-	Rs.364000.50 (share&MF)	-	-
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(LIC Policy N0.51377166 4) Rs.3577/- annual Premium	-	(LIC- Policy No 519386281) Rs.3133/- annual Premium	-	-
	(v)	Motor Vehicles (details of make, etc.)	Br-01-AZ- 0696 (2010)Bike	-	Br-01-EW- 9740 (2020)Bike	_	
	(vi)	Jewellery (give details of weight and value)	Jwelllary Gold-25 gram. Value- Approx - Rs.125000-00	Jwelllary Gold-60 gram Approx- 3 Lacs Silver 250 Gram Approx Rs.16500	Jwelllary Gold- 10 gram Approx- Rs.50000	-	-
	(vii)	Other assets, such as values of claims / interests		-	-	- -	-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No	Description	Self	Spouse name (s) (Smt.Gita Kumari)	Dependant-1 (Son) Nirankar	Dependant-	Dependant-
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	2.17Acre (Parrental- Undevided) vill-Rahimpur, Rahui Dist.Nalanda	-	-	-	-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-		-	-	-
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			Residential plot 900Sqf, Khusharupu r (Fatuha, Patna Aprox-3.5 Lacs		_
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Parrental Home vill-Rahimpur, Rahui Dist.Nalanda	-	-	-	-
(v)	Other (such as interest in property)	-		-	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	_	-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	- ,	

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	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		-
	(f) Other dues, if any	- ·	<u> </u>
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	41823/- 2020-21 ADGPK-7893J	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax		

C Personal Detail GPF/CPF/PRAN No. PTS/BLA-1130 Gender (M/F) M Date of Birth 4 1 (DD/MM/YYYY) 9 6 Class/Group B (A/B/C) Cadre BIHAR VIDHAN SABHA SACHIWALAYA (Full Name e.g. B.A.S. - Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.) Home District NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Saufurf Kungar.

Name of Employee: SANJAY KUMAR-3

Designation: ASSISTANT

Department: BIHAR VIDHAN SABHA SACHIWALAYA

Note:

Place: PATNA

Date: 01.02.2021

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.